Departments submitted their comments which were considered by the Department of Health Research (DHR) in consultation with Ministry of Law and Justice, Govt. of India. The Indian Council Medical Research (ICMR) is revising the Assisted Reproductive Technology (Regulation) Bill, based on these comments.

Adulteration in biscuits manufacturing

1418. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government is aware that some biscuits manufacturing companies are using animal bones in the manufacturing of biscuits to make them crunchier;
 - (b) if so, the details thereof; and
 - the corrective steps being taken against such companies?

THE MINISTER OF STATE IN THE MINISTRY HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESO NAIK): (a) As per information made available by the States/UTs to the Food Safety and Standards Authority of India, (FSSAI) no such incident has been reported in the country.

(b) and (c) Do not arise.

Treatment of snake bite cases

1419. SHRI ANUBHAV MOHANTY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of procedure followed to supply medicines to the Public Health Centres (PHCs) and the District Hospitals for the benefit of the patients;
- (b) whether these District Hospitals and PHCs have adequate stock of medicines to treat patients of snake bite;
 - (c) the number of cases of snake bite reported in the year 2013-14; and
 - how many of them died?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) Public Health being a State subject, it is the responsibility of the State/UT Governments to provide medicines to Primary Health Centres (PHCs) and District Hospitals (DH) as per the procedure determined by the State/UT Governments. Data regarding stock of medicines at DH and PHCs is not maintained at the level of Central Government. However, under the National